

- (v) Need to improve the working of St. Thomas Mount-cum-Pallavaram Cantonment Board, Madras

**SHRIMITI VYJAYANTHIMALA BALI** (Madras South): Sir, St. Thomas Mount-cum Pallavaram Cantonment Board in Madras is under the jurisdiction of Military Establishment and it has to look after the essential amenities like drinking water, health, light, road maintenance, etc. Civilians as well as military personnel are residing under the jurisdiction of this Cantonment Board. The working of this Board is very unsatisfactory.

A subsidy of Rs. 70 lakhs was given to this Board by Central Government for drinking water purposes but this subsidy was not spent properly.

Roads, street lights and drainage system are not maintained properly. In spite of adequate staff and other facilities provided to this Board for sanitation facility, the work is not attended properly to the satisfaction of the public and this may cause health hazard.

Medical facility is also unsatisfactory. There is only one ambulance and that also is not available to the public. Lot of malpractices in assessment of taxes are reported.

The Cantonment workers in collusion with the real estate agents are said to be helping the latter with survey of number of vacant sites belonging to Government and giving room for purchase of such vacant sites causing loss of revenue to the Central Government.

I, therefore, request the Government to look into the matter and improve the unsatisfactory condition of St. Thomas Mount-cum-Pallavaram Cantonment Board.

- (vi) Need to look into the seating arrangements made for handicapped candidates appearing in the Banking Service Recruitment Board Examination held in Bangalore.

**SHRI V. S. KRISHNA IYER** (Bangalore South): The Banking Service Recruitment Board has conducted a competitive examination on Sunday, the 2nd March, 1986 at Bangalore City for recruitment to clerical posts in nationalised banks. The examination was also held at Jagadguru Renukacharya College, Bangalore. Two

handicapped girls had earlier requested while submitting their application forms to make arrangements for their seating on the ground floor. In spite of their request, the Banking Service Recruitment Board did not bother to make any special arrangements for them. This shows the attitude of the Authorities towards handicapped applicants. A photo appeared in almost all the newspapers from Bangalore City which shows how the handicapped girls were being brought down from an examination hall situated on the third floor of the building.

It is necessary to take action in the matter.

- (vii) Need to allocate adequate funds by Central Silk Board for improvement of Sericulture in Anantapur district of Andhra Pradesh

**SHRI K. RAMACHANDRA REDDY** (Hindupur): Sir, Andhra Pradesh is the second largest grower of mulberry in the country. 80 per cent of the crop grown in Andhra is raised in Anantapur district alone. It is known that this is a chronic drought prone area and the mulberry crop is a boon for this area. Central Silk Board has not helped this district for the improvement of mulberry crop. The Central Silk Board has got enormous funds which are being spent on the development and improvement of mulberry crop. It is requested that the Central Silk Board may allot sufficient funds for this district to improve mulberry crop as follows:

1. Loan for farmers to deepen the wells or put in well bores.
2. Subsidy for supply of inputs for rearing cucoons.
3. Subsidy for construction of rooms for rearing cucoons.
4. Enough funds may be allotted for supply of quality layings.
5. Improvement of the seed area of layings.
6. Change of race of laying.
7. Introduction of BIVOLTAIN race of laying in this area and improvement of seed area.
8. Supply of M. S. variety of mulberry to the farmers by the Silk Board at 50 per cent subsidy.